

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20539-20549/2009

(From the judgement and order dated 26/06/2009 in MP No.1/2007, TA No.1/2007, MP No.2/2007, TA No.2/2007, MP No.3/2007, TA No.3/2007, MP No.4/2007, TA No.4/2007, MP No.5/2007, TA No.5/2007, MP No.33/2008 of the Intellectual Property Appellate Board)

NOVARTIS AG

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for intervention, permission to place addl. documents on record, prayer for interim relief and office report)

WITH

SLP(C) NO. 32706 of 2009

(With appln. for c/delay in filing the rejoinder affidavit and office report)

S.L.P.(C)...CC NO. 6667-6677 of 2011

IA Nos. 1-11 (With appln. for c/delay in filing the SLP and office report)

(For final disposal)

Date: 11/09/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For the Parties :

For Novartis AG Mr. Gopal Subramaniam, Sr. Adv.

Mr. T.R. Andhiyarujina, Sr. Adv.

Mr. Pavan Anand, Adv.

Mr. Hari Shankar K. Adv.

Ms. Binny Kalra, adv.

Ms. Archana Shankar, Adv.

Ms. Tusha Malhotra, Adv.

Mr. Vikas Singh Jangra, adv.

Mr. Aditya Chopra, Adv.

Mr. Rahul Narayan, Adv.

Mr. Shyam Nandan, Adv.

Mr. Nishit Agrawal, Adv.

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For UOI Mr. Paras Kuhad, ASG

R.Nos.1,2&3 Mr. Arijit Prasad, Adv.

Mr. Rahul Kaushik, Adv.

Mr. Baldev Attrey, Adv.

Mr. Biju Mattam, Adv.

Mr. Jitin Chaturvedi, Adv.

Ms. Mrinmayee Sahu, Adv.

Mr. B.K. Prasad, Adv.

For Mr. Arvind Kumar Sharma, Adv.

Cancer Patient Mr. Anand Grover, Sr. Adv.
Aid Association Ms. Julie George, Adv.
R.No.4 Ms. Prathiba S., Adv.
Mr. Chanchal Kr. Ganguli, Adv.

Natco Pharma Ltd. Mr. C. Mukund, Adv.
R.No.5 Ms. Rajeshwari, Adv.
Mr. S. Hariharan, Adv.

For Cipla Mr. Harish N. Salve, Sr. Adv
R.No.6 & 7 Dr. Rajeev Dhawan, Sr. Adv.
Ms. Pratibha M. Singh, Adv.
Ms. Saya Choudhary, Adv.
Mr. Gaurav Sharma, Adv.
Mr. Ashutosh Kumar, Adv.
Mr. Abhinav Mukerji, Adv.
Mr. Senthil Jagadeesan, Adv.
Mr. Gagan Gupta, Adv.

Hetero Drugs Ltd. Ms. Taruna Prasad, Adv.
R.No.8 Mr. Mohit Garg, Adv.
For M/s. Fox Mandal & Co.

For Intervenor(s) Mr. Jayant Mehta, Adv.
Mr. Sukant Vikram, Adv.
Mr. Abhinav Sharma, Adv.
Mr. Vikas Mehta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard in part.
For further arguments put up tomorrow, i.e. on September
12, 2012.

| (Neetu Khajuria) | (Sneh Bala Mehra)
| Sr.P.A. | Court Master |